

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 26/BB/ 2017	-	For hearing	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SIGNATURE

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

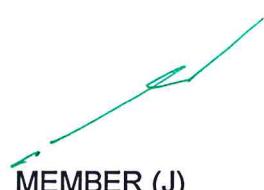
① **AMAR SINGH** Advocate for Respondent 
 8892101959

② **CHRISTOPHER E** ADV FOR PETITIONER 
 98440 68311

Counsel for petitioner is present. Counsel for corporate debtor is also present.

At request list it on 06.02.2018 finally. *(06.02.2018)*


 MEMBER (T)


 MEMBER (J)